

यह हिन्दुस्तान में नहीं होता है। यह इंसोरेंस यूनाइटेड किंगडम में होता है। हिन्दुस्तान में तो फायर और कुछ दूसरे ऐक्सीडेंट्स के वास्ते इंसोरेंस होता है। वहां यूनाइटेड किंगडम में इंसोरेंस दो तरह का होता है। एक इंसोरेंस तो वार रिस्क क्लम्स के द्वारा किया जाता है और दूसरा ओपेन मार्केट के द्वारा किया जाता है।

**Shri Morarka:** May I know the total amount of premium paid by the Indian shipping companies to the British companies on account of this war risk insurance?

**Shrimati Tarkeshwari Sinha:** The total premium paid for the war risk insurance on Indian hulls at present, on a peace-time basis, is approximately Rs. 14 lakhs.

**श्री इन्द्रजीत लाल मल्होत्रा :** अभी मंत्राणी महोदय ने फरमाया कि वार रिस्क इंसोरेंस यहां हिन्दुस्तान में नहीं होता है, तो क्या मैं जान सकता हूँ कि ऐसा क्यों नहीं होता और उसके यहां पर न होने की क्या वजह है ?

**श्रीमती तारकेश्वरी सिन्हा :** उसी के बारे में तो यह सारा सवाल है। उमक बारे में जांच पड़ताल की जा रही है।

#### Report of Committee on Archival Legislation

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\*1587. { **Shri Ram Krishan Gupta:**  
**Shri H. N. Mukerjee:**

Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 2352 on the 23rd December, 1960 and state:

(a) whether the Committee to advise on the proposed Archival legislation has submitted its report;

(b) if so, the main recommendations therein; and

(c) the action taken thereon?

**The Minister of Education (Dr. K. L. Shrimall):** (a) Yes, Sir.

(b) and (c). The Report, at present a confidential document for official use only, is being examined in consultation with the Central Ministries concerned and the Indian Historical Records Commission.

**Shri Ram Krishan Gupta:** May I know whether any Bill is going to be prepared, and if so, when it is going to be introduced?

**Dr. K. L. Shrimall:** The matter is under examination. As I said, the committee has made some recommendations. One of their recommendations is that the Central Government should prepare a Central legislation for the Central archives, and that a similar legislation should be enacted by the State Governments for the State archives. Now, all these matters are being examined.

**Shri D. C. Sharma:** In what respect has the present archival legislation been found to be defective so as to necessitate the appointment of this committee and the having of a new legislation?

**Dr. K. L. Shrimall:** There is no legislation at present.

**Shri B. K. Galkwad:** May I know whether the report submitted by the committee would be placed on the Table of the House?

**Dr. K. L. Shrimall:** As I said earlier, it is not possible for me to say this at the present moment. We are examining that matter.

#### Foreign Experts in Steel Plants

\*1588. **Shri Ajit Singh Sarkadi:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) what is the total strength of foreign experts and technicians in the steel plants at Rourkela, Bhilai and Durgapur now; and

(b) when are they expected to be replaced by Indian personnel?

**The Parliamentary Secretary to the Minister of Steel, Mines and Fuel**

(Shri Gajendra Prasad Sinha): (a) the Table of the House, and (b). A statement is placed on

## STATEMENT

The number of foreign experts and technicians working in the three steel plants as on 31st March 1961 is as below:

	Rourkela		Bhilai		Durgapur	
	Construc- tion	Operation	Construc- tion	Opera- tion	Construc- tion	Opera- tion.
Employed by :						
(i) Contractors .	405	93	..	..	158	
(ii) Consultants	18	..	..	71	11	
(iii) Project .	1	..	173	136		80

The experts on the construction side are brought for specific periods against specific jobs and as soon as the work on which they are engaged is completed they return to their countries. The experts on operation will be replaced as and when suitable Indians have been trained.

**Shri Ajit Singh Sarhadi:** I find from the statement that the contractors engaged in the construction work in the Rourkela plant are employing 405 foreign experts. May I know whether the replacement of these foreign experts engaged by the contractors is in the hands of the Government or of the contractors? May I also know whether the firms of the contractors are foreign firms or Indian firms?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** It is the responsibility of the contractors to bring in any person whom they require for the construction work. We do not come in their way, because we are interested in getting a plant which has been constructed according to specifications. It is primarily for the contractors who are responsible for the construction to decide if they want to bring in any foreigners.

**Shri Ajit Singh Sarhadi:** May I know whether the contractors engaged in Rourkela, who are employing

these 405 foreign experts, and also the contractors engaged in Bhilai are foreign firms or Indian firms?

**Sardar Sawran Singh:** I would like to caution the hon. Member that comparison will not be quite appropriate, because the construction work in Bhilai is practically over, whereas considerable construction work is going on in Rourkela.

**Shri C. D. Pande:** Durgapur was the last to come up in the field of construction of steel plants, but there is less number of foreign experts in Durgapur as compared to Bhilai and Rourkela. May I know the reason for this, and also whether the others can reduce the number to the level that obtains in Durgapur?

**Sardar Swaran Singh:** It is true that generally on the construction side, the number of foreign technicians and experts engaged in construction at Durgapur has been comparatively less. This is partly due to the fact that the British firms had greater experience of Indian conditions and they were able to raise Indian staff in a larger proportion.

**Shri Braj Raj Singh:** May I know whether the payment made to the foreign people who are employed by the contractors, who number about

405, is in foreign exchange, and if so, whether Government will consider the advisability of advising the contractors not to employ foreign people but to do the work with Indians?

**Sardar Swaran Singh:** We do not provide foreign exchange directly to the employees of the contractors.

**Shri Kodiyar:** May I know by what time the foreign experts on operation will be completely replaced by Indians?

**Sardar Swaran Singh:** When the construction will be over, the construction people will go.

**Shri Basappa:** May I know whether any Indians are being trained outside for these expert jobs, and if so, their number.

**Mr. Deputy-Speaker:** It is there in the statement already.

**Sardar Swaran Singh:** They are being trained abroad, both for construction as well as for operation.

**Shri Morarka:** From the statement, it appears that there are more than 517 foreign experts in Rourkela, and yet, the German papers have said that for lack of foreign experts, the future of Rourkela is not safe, and they have recommended a team for looking after it. May I know whether Government propose to keep these 517 people in Raurkela for a year or so?

**Sardar Swaran Singh:** The project authorities have obviously little control over the number of people that are brought at the construction stage. We are not responsible to give them salaries, and it is really for the people who are in charge of construction to make the best possible arrangements. The hon. Member must have noticed that the larger proportion is under the head 'Construction'. On the operational side, suggestions have been made that some more German technicians may be required. That is a matter which is being examined by the technical experts in the Hindu-

stan Steel Ltd., and if necessary, some of them will be replaced, or some more may be brought in.

#### World Music Conference in Tokyo

\*1589. **Shrimati Maimoona Sultan:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether an East-West Music Encounter, a world music conference and a festival of music will be held in Tokyo in April, 1961;

(b) if so, whether the Government of India have decided to participate therein; and

(c) what action has been taken in this regard so far?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) and (b). Yes, Sir.

(c) A Cultural Delegation consisting of Indian Music Scholars, dancers and musicians has been sent to participate in the World Music Conference and Festival commencing 17th April, 1961.

**Shrimati Maimoona Sultan:** May I know the names of the countries that are likely to participate in the conference, and what branch of Indian music is likely to be presented by the Indian team, whether it will be classical music or light type of music or instrumental music?

**Shri Humayun Kabir:** We do not organise this conference, and, therefore, we do not know the names of all the countries that have been invited. But, so far as India is concerned, it will be classical music, that will be presented.

**Shri S. M. Banerjee:** May I know the composition of the Indian contingent, whether it will include only classical musicians, and if so, the number of musicians and their names?

**Shri Humayun Kabir:** There are music scholars, as I said, and there are also music items, both vocal